

[Placed in Library. See No. LT-4476/82].

PROF. MADHU DANDAVATE (Rajapur): I wish to point out to you that because Mrs. Gandhi had made a wrong statement I have given a notice under 115.

MR. SPEAKER: No, no, I have already explained about it.

PROF. MADHU DANDAVATE: What is that?

MR. SPEAKER: Not allowed.

(Interruptions)**

MR. SPEAKER: It is under my consideration.

(Interruptions)**

MR. SPEAKER: It is under my consideration.

(Interruptions)**

MR. SPEAKER: It does not matter.

(Interruptions)**

MR. SPEAKER: It is the same thing as Shri Jagpal Singh's.

(Interruptions)**

DR. SUBRAMANIAM SWAMY (Bombay North East): It is a very serious matter. Kashmir Ministers have decided to boycott the Independence Day function. The House has to take notice of it.

MR. SPEAKER: You come to me and I will tell you.

Shri Vasant Sathe.

ANNUAL REPORT OF PRESS COUNCIL OF INDIA, NEW DELHI FOR 1981

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): I beg to lay on the Table a copy of the Annual Report

(Hindi and English versions) of the Press Council of India, New Delhi, for the year 1981 along with Audited Accounts, under section 20 of the Press Council Act, 1978. [Placed in Library, See No. LT-4477/82].

ANNUAL REPORT AND ANNUAL ACCOUNTS OF INTERNATIONAL AIRPORTS AUTHORITY OF INDIA FOR 1980-81 AND STATEMENT FOR DELAY

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the International Airports Authority of India for the year 1980-81, under sub-section (2) of section 25 of the International Airports Authority Act, 1971.

(2) A copy of the Annual Accounts (Hindi and English versions) of the International Airports Authority of India for the year 1980-81 together with Audit Report thereon, under sub-section (4) of section 24 of the International Airports Authority Act, 1971.

(3) A copy of the Review (Hindi and English versions) of the performance of the International Airports Authority of India, for the year 1980-81.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and Accounts of the International Airports Authority of India, for the year 1980-81 mentioned at item (1) and (2) above.

[Placed in Library. See No. LT-4478/82]

LEADER OF OPPOSITION IN ASSAM LEGISLATIVE ASSEMBLY (ALLOWANCES AND PRIVILEGES) RULE, 1981 AND STATEMENT FOR DELAY

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND

HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table:

(1) A copy of the Leader of Opposition in the Assam Legislative Assembly (Allowances) and Privileges) Rules, 1981 (Hindi and English versions) published in Notification No. PARL. 10/79/44 in Assam Gazette dated the 9th September, 1981, under sub-section (3) of section 10 of the Salary and Allowances of the Leaders of Opposition in the Assam Legislative Assembly Act, 1978, read with clause (c) (iv) of the Proclamation issued by the President in relation to the State of Assam.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Notification mentioned at (1) above.

[Placed in Library. See No. LT-4479/82].

ANNUAL ACCOUNTS OF BANARAS HINDU UNIVERSITY, BANARAS FOR 1980-81, ANNUAL REPORT AND REVIEW ON THE WORKING OF JAWAHARLAL NEHRU UNIVERSITY, NEW DELHI FROM SEPTEMBER 1977 TO AUGUST 1978 AND STATEMENTS FOR DELAY

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI KUMUDBEN M. JOSHI): on behalf of Shrimati Sheila Kaul: I beg to lay on the Table:

(1) (i) A copy of Annual Accounts (Hindi and English versions) of the Banaras Hindu University, Banaras, for the year 1980-81 together with Audit Report thereon (Volumes I and II).

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Accounts.

[Placed in Library. See No. LT-4480/82.]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the period from 1st

September, 1977 to 31st August, 1978.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jawaharlal Nehru University, New Delhi, for the period from 1st September, 1977 to 31st August, 1978.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (2) above.

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MR. SPEAKER: Nothing will go on record—whatever they say.

(Interruptions)**

ANNUAL REPORT OF ALL INDIA FISHERMEN'S CO-OPERATIVE FEDERATION LIMITED, NEW DELHI, ANNUAL REPORT OF NATIONAL FEDERATION OF CO-OPERATIVE BANKS AND CREDIT SOCIETIES, NEW DELHI, FOR 1980-81

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI E. V. SWAMINATHAN): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the All India Fishermen's Cooperative Federation Limited, New Delhi, for the year ended 30th June, 1981 along with Accounts and the Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Fishermen's Cooperative Federation Limited, New Delhi, for the year ended 30th June, 1981.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4482/82]